

ITEM NO.1501  
(For Judgment)

COURT NO.10

SECTION IV-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 35248/2015

COMMISSIONER OF INCOME TAX

Petitioner(s)

VERSUS

BALBIR SINGH MAINI

Respondent(s)

WITH

SLP (C) No. 35252/2015 (IV-B)  
SLP (C) No. 561/2016 (IV-B)  
SLP (C) No. 35250/2015 (IV-B)  
SLP (C) No. 585/2016 (IV-B)  
SLP (C) No. 583/2016 (IV-B)  
SLP (C) No. 35251/2015 (IV-B)  
SLP (C) No. 1450/2016 (IV-B)  
SLP (C) No. 499/2016 (IV-B)  
SLP (C) No. 3170/2016 (IV-B)  
SLP (C) No. 1629/2016 (IV-B)  
SLP (C) No. 575/2016 (IV-B)  
SLP (C) No. 566/2016 (IV-B)  
SLP (C) No. 580/2016 (IV-B)  
SLP (C) No. 562/2016 (IV-B)  
SLP (C) No. 1565/2016 (IV-B)  
SLP (C) No. 568/2016 (IV-B)  
SLP (C) No. 576/2016 (IV-B)  
SLP (C) No. 564/2016 (IV-B)  
SLP (C) No. 565/2016 (IV-B)  
SLP (C) No. 1562/2016 (IV-B)  
SLP (C) No. 587/2016 (IV-B)  
SLP (C) No. 572/2016 (IV-B)  
SLP (C) No. 577/2016 (IV-B)  
SLP (C) No. 1628/2016 (IV-B)  
SLP (C) No. 586/2016 (IV-B)  
SLP (C) No. 1630/2016 (IV-B)  
SLP (C) No. 584/2016 (IV-B)  
SLP (C) No. 567/2016 (IV-B)  
SLP (C) No. 574/2016 (IV-B)  
SLP (C) No. 588/2016 (IV-B)  
SLP (C) No. 1567/2016 (IV-B)  
SLP (C) No. 1627/2016 (IV-B)  
SLP (C) No. 3826/2016 (IV-B)  
SLP (C) No. 3165/2016 (IV-B)  
SLP (C) No. 3169/2016 (IV-B)  
SLP (C) No. 3821/2016 (IV-B)  
SLP (C) No. 3824/2016 (IV-B)  
SLP (C) No. 1622/2016 (IV-B)

SLP (C) No. 3825/2016 (IV-B)  
 SLP (C) No. 3176/2016 (IV-B)  
 SLP (C) No. 3168/2016 (IV-B)  
 SLP (C) No. 3172/2016 (IV-B)  
 SLP (C) No. 5294/2016 (IV-B)  
 SLP (C) No. 3175/2016 (IV-B)  
 SLP (C) No. 3059/2016 (IV-B)  
 SLP (C) No. 5441/2016 (IV-B)  
 SLP (C) No. 3822/2016 (IV-B)  
 SLP (C) No. 3167/2016 (IV-B)  
 SLP (C) No. 3174/2016 (IV-B)  
 SLP (C) No. 4717/2016 (IV-B)  
 SLP (C) No. 3173/2016 (IV-B)  
 SLP (C) No. 4722/2016 (IV-B)  
 SLP (C) No. 6147/2016 (IV-B)  
 SLP (C) No. 12106/2016 (IV-B)  
 SLP (C) No. 5440/2016 (IV-B)  
 SLP (C) No. 7828/2016 (IV-B)  
 SLP (C) No. 10574/2016 (IV-B)  
 SLP (C) No. 31409/2016 (IV-B)

Date : 04-10-2017      These petitions were called on for  
 pronouncement of judgment today.

For Petitioner(s)      Mrs. Anil Katiyar, AOR

For Respondent(s)      Mr. Narender Hooda, Sr. Adv.  
                                  Mr. Aviral Dhirendra, Adv.  
                                  Surender Singh Hooda, AOR

                                 Mrs. Kavita Jha, AOR  
                                  Mr. Vaibhav Kulkarni, Adv.

                                 Mrs. A. N. Arora, AOR  
                                  Mrs. Manju Jetley, AOR

                                 Mr. Harpreet Singh Ajmani, Adv.  
                                  Kishore Kunal, AOR

Hon'ble Mr. Justice Rohinton Fali Nariman pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Sanjay Kishan Kaul.

Leave granted.

The appeals are dismissed in terms of the signed reportable judgment.

(R. NATARAJAN)  
 COURT MASTER

(SAROJ KUMARI GAUR)  
 COURT MASTER

(Signed reportable judgment is placed on the file)